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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/72/2016
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K.S. Purushothaman
Anil D. Nair

counsel for Petitioner
counsel for Respondent

u.s. kishore
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ORDER

Shri K S Purushothaman, representing senior counsel for petitioner present. Shri Anil D Nair, counsel for respondents present and reported ready for submitting arguments. Counsel for petitioner sought time for submitting final arguments. Time extended at request. Put up on **20.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)